

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 244**

TO BE ANSWERED ON THE 24TH JULY, 2024/ SRAVANA 2, 1946 (SAKA)

POLICE MODERNIZATION IN BIHAR

244 # DR. BHIM SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the amount allocated to State of Bihar for the modernization of police force during the year 2019-24;**
- (b) the schemes being contrived to equip the security mechanism with the latest system in the changed situation; and**
- (c) the details of special provisions made by Government for economically weaker States having limited financial resources?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution. It is the responsibility of the State Governments to develop the police infrastructure. However, the efforts of the States for equipping and modernizing their police forces have been supplemented under the scheme of "Assistance to States &UTs for Modernization of Police (ASUMP)" [erstwhile scheme of Modernization of State Police Forces (MPF)].

Under the scheme, central assistance is provided to all the State/UT Governments, including State of Bihar, for weapons; equipment for Information Technology, Communication, Training, etc. Construction of Police stations is also allowed to all States and UTs. However, 'mobility' and 'construction of police housing and other police infrastructure' are allowed only in Jammu & Kashmir, insurgency affected areas of North Eastern (NE) Region and Left Wing Extremism (LWE) affected areas.

During the period 2019-20 to 2023-24, a total amount of Rs. 123.94 crore was allocated to State of Bihar under ASUMP scheme.

(c): As against the funding pattern of 60:40 (Centre:State) for other States under ASUMP scheme, the Himalayan States, namely, Uttarakhand and Himachal Pradesh & 8 North Eastern States including Sikkim are categorized in Category 'A' thereby entitling them for 90% Central assistance to meet their requirements. In addition, there is a Contingency Reserve of 5% of annual allocation under the scheme to meet emergent and contingent needs of States/UTs.